NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/127/2016

NAME OF THE PETITIONER(S)

: R. Jeyapaal

NAME OF THE RESPONDENT(S)

: M/s Arjuna Engineering Private Limited & 2 others

**UNDER SECTION** 

: 397/398 402 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

5. KARTIK +91 99412 34076 1) P. Arnlarasn.

PETITIONE R

J. Karlik

## **ORDER**

Shri S Kartik, counsel for petitioner present. Shri P Arularasu, representing counsel for respondents present. Both the counsels sought time for submitting final arguments. Put up on **08.03.2017 at 10.30 A.M.** 

> (K.Anantha Padmanabha Swamy) Member (Judicial)